

Bihar State Legal Services Authority Opposite Patna Museum, Budh Marg, Patna-800001

ADVT. No -05-/ 2025

Dated 18.12.2025

ADVERTISEMENT FOR THE POST OF "TWO OTHER PERSONS" (MEMBERS) IN PERMANENT LOK ADALAT FOR PUBLIC UTILITY SERVICES IN <u>Araria, Madhepura, Kishangani, Jamui, Bhagalpur, Saran at Chapra, Kaimur at Bhabhua, Muzaffarpur, Purnea, Khagaria, Katihar, Madhubani and Samastipur</u>

The applications in the prescribed format is invited from persons having adequate experience in Public Utility Services (Transport service for the carriage of passengers or goods by Air, Road, or Water or Postal, Telegraph or Telephone service; or Supply of Power, light or water to the public by any establishment; or system of public conservancy or sanitation; or service in hospital or dispensary, or insurance service, or banking service, or education or educational institutions; or housing and real estate services) for filling up the post of "Other Persons" (Members), PLA of district <u>Araria, Madhepura, Kishangani, Jamui, Bhagalpur, Saran at Chapra, Kaimur at Bhabhua, Muzaffarpur, Purnea, Khagaria, Katihar, Madhubani and Samastipur of Bihar.</u>

- 1. Eligibility Criteria/Qualification:
- (A) Essential Qualification: Person having adequate experience in Public Utility Services
- (B) Desirable Qualification: Preference will be given to the Retired Govt. Officials from Public Utility Services, Department.
 - 2. Tenure: The appointment shall be for a period of 5 years or 65 years of age, whichever is earlier.
- 3. Age: Age of candidates should be below 65 years as on 18.12.2025.
- 4. Service Condition:- All other terms and conditions of service of Other Persons (Members) shall be as per "The Permanent Lok Adalat (Other Terms and Conditions of Appointment of Chairman and Other Persons) Rules, 2003" and instructions issued from time to time
 - by the State Authority.
 - 5. Disqualifications:- A person shall be disqualified for appointment as Other Person, if he/she;
 - a) has been convicted and sentenced to imprisonment for any offence; or
 - b) has been adjudged as an insolvent; or
 - c) is of unsound mind and stands so declared by a competent court; or
 - d) is in active politics.
- 6. Entitlements:- As permissible under the Rules, amended from time to time.
- 7. Mode of Application:- Interested candidates may apply online in the enclosed Proforma from 18.12.2025 (from 9:00 A.M. onwards) to 16.01.2026 (11.00 P.M.) on the website of the Authority.



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8. Mode of Selection:- The Selection shall be made on the basis of performance in the Viva-Voce test (Interview) of the candidates.

Note:

- The selected candidates will be required to undergo a medical fitness test by a Medical Board to be constituted for the purpose comprising Civil Surgeon-cum-Chief Medical Officer or Assistant Civil Surgeoncum-Assistant Chief Medical Officer.
- 2. Before appointment, the candidate will undertake that he/she does not and will not have any such financial or other interest as is likely to affect prejudicially his/her functions as Other Persons (Members).
- 3. The candidates who had earlier applied need not apply afresh for the districts namely Araria, Madhepura, Kishanganj and Jamui and their application shall be treated to be application for the present selection unless specifically withdrawn. So far as other districts namely Bhagalpur, Saran at Chapra, Kaimur at Bhabhua, Muzaffarpur, Purnea, Khagaria, Katihar, Madhubani and Samastipur are concerned, they may apply for the same.
- 4. All announcements/ declarations regarding the recruitment process will be uploaded on the official website of Bihar State Legal Services Authority i.e.http://patnahighcourt.gov.in/bslsa/, from time to time, candidates are advised to keep visiting the said websites regularly; the Authority shall not be responsible for any kind of failure on the part of the candidate for not visiting the official website from time to time.
- 5. Application of the candidate for the appointment to the post of Other Persons (Members) in his or her home district will not be considered.
- 6. Photo, Signature & Handwritten Declaration (as mentioned in the Proforma) to be scanned and uploaded alongwith the application form.
- 7. Unless intended otherwise the Act means "Legal Services Authorities Act, 1987", the Rules means "The Permanent Lok Adalat (Other Terms and Conditions of Appointment of Chairman and Other Persons) Rules, 2003" and the Authority means "Bihar State Legal Services Authority".

(Pawan Kumar Pandey) Member Secretary



Bihar State Legal Services Authority

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PROFORMA APPLICATION FOR THE POST OF OTHER PERSON, PERMANENT LOK ADALAT Advertisement No. 05 / 2025

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1	Name			
2.	Father's/ Spouse Name			
3.	Date of Birth			
4.	Age as on 18.12.2025			
5.	Educational Qualification			
6.	Any other qualification/experience, the candidate may like to inform (Maximum 200 Words)			
7.	Permanent Address and Home District			
8.	Correspondence Address			
9.	Mobile No. and Email ID			
10.	Present Occupation and Annual Income			
11.	Nationality			
12.	In case of Retired Candidates (Retired from Public Utility Services department as mentioned U/s 22A of the Act)	i	Date of Joining Service	
		ii	Name of Department	
		iii	Date of Superannuation	
13.	Whether any Criminal case has been registered against the candidate? If yes, the details thereof			
14.	Whether the candidate has ever been charge- sheeted for any criminal offence or in any departmental proceedings? If yes, the details thereof			
15.	Whether the candidate has been convicted by any competent court for any criminal offence?			
16	If yes, the details thereof Whether the candidate have more than one living			
16.	spouse? If yes, the details thereof			
17.	Whether the candidate attract any of the disqualification mentioned in the Advertisement? If yes, the details thereof			

Signature of the Candidate

Date:
I undertake that I have not concealed any material information. I further undertake that in case at any stage, I am found to be guilty of concealing any material information, my candidature
subsequent appointment be cancelled with immediate effect.
Signature of the Candidate

Place: